

(H/4)

(6)

07-12-93 1- Hon. Mr. Justice R.K. Varma - V.C.
Hon. Miss Usha Sen - AM

None for the petitioner.
Shri Prashant Mathur
Learned Counsel for the
respondents.

List this case on 8/12/93
as the first case of hearing.

Uhl
AM.

R.K.
V.C.

8-12-93

Hon'ble Mr Justice R.K. Varma V.C.
Hon'ble Miss Usha Sen AM

Could not reached.
Adjourned.

B.C.C.
Shri. U.

13/12/93

Hon. Mr. Mahendra Din, J.M.
Hon. Mr. S. Das Gupta, AM.

Shri Prashant Mathur appears
on behalf of the respondents. The applicant
or his counsel is absent. None present ~~at applicant~~
on behalf of applicant on 04/12/93, 01/4/91 and
07/12/93. The applicant also failed to file
rejoinder. It appears that he has lost his
interest in this case. The application is
accordingly dismissed in default of the
applicant.

Uhl
A.M.

Uhl
J.M.